

From:

**Nikesh Kumar Sinha,**  
Registrar (Administration),  
High Court of Jharkhand,  
Ranchi.

File No. XXII(6)/NJA/1/2022-23/Apptt.

Letter No. \_\_\_\_\_/Apptt.

Dated: \_\_\_\_\_

To

**The Director,**  
National Judicial Academy,  
Bhadbhada Road, Suraj Nagar P.O.,  
Bhopal – 462044 (M.P.).Sub.-: **Regarding nomination of Judicial Officers for NJA Programme “Workshop on Witness Protection [P-1335]” scheduled to be held on 11<sup>th</sup> & 12<sup>th</sup> March, 2023.**Ref.-: Your Lordship’s Letter No. NJA/Dir./Ac.Prog./2022-23/1493 dated 01<sup>st</sup> August, 2022.

My Lord,

With reference to the letter on the subject noted above, I am directed to inform that the Court has been pleased to nominate the Judicial Officers of the state of Jharkhand for attending the training programme as mentioned in the tabular chart of the Academic Year 2022-23 for the month of March, 2023 in the following manner:-

Prog. No.	Programme Date	Name of Programme	Nature of programme	Nominated Participants
P-1335	11 <sup>th</sup> & 12 <sup>th</sup> March, 2023	Workshop on Witness Protection	Regular	1. <b>Mr. Brajesh Kumar Gautam,</b> Principal District & Sessions Judge, Ramgarh. 2. <b>Mr. Sanjay Kumar Chandhariyavi,</b> Principal District & Sessions Judge, Gumla

This is for your Lordship’s kind information and needful.

Yours faithfully,  
Sd/- Nikesh Kumar Sinha  
Registrar (Administration)Memo No. 878 /Apptt.Dated Ranchi the 28/2/23

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi/ the ✓C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on this Court’s website / Officers concerned for information and needful with a direction to follow the “Joining Instructions” of NJA, which is available on NJA website alongwith permission to attend the aforesaid NJA programme.

  
Registrar (Administration)